

ITEM NO.11

COURT NO.14

SECTION III-A

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Civil Appeal No(s). 716-717/2011

H.P. MATHUR & ORS.

Appellant(s)

VERSUS

STATE OF U.P. THROUGH SECRETARY & ORS.

Respondent(s)

(ONLY I.A. NOS. 24468/2018 (IMPLEADMENT), I.A. NO. 173348/2018 (IMPLEADMENT), 173352/2018 (EXEMPTION FROM FILING O.T.)
IA No. 173352/2018 - EXEMPTION FROM FILING O.T.
IA No. 173348/2018 - INTERVENTION/IMPLEADMENT
IA No. 24468/2018 - INTERVENTION/IMPLEADMENT)

WITH

Diary No(s). 11338/2017 (XI)

(ONLY IA NO. 131663/2017

FOR DELETING THE NAME OF PETITIONER/RESPONDENT

IA No. 131663/2017 - DELETING THE NAME OF PETITIONER/RESPONDENT)

SLP(C) No. 5343/2018 (XI)

(ONLY IA 34470/2018

FOR DELETING THE NAME OF PETITIONER/RESPONDENT

IA No. 34470/2018 - DELETING THE NAME OF PETITIONER/RESPONDENT)

Date : 30-07-2019 These matters were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE DINESH MAHESHWARI
[IN CHAMBER]

For Appellant(s)

Mr. Binay Kumar Das, AOR

Mr. Yatish Mohan, Adv.
Ms. Vinita Y. Mohan, Adv.
Mr. E. C. Vidya Sagar, AOR
Mr. Balraj Dewan, AOR

For Respondent(s)

Mr. Rohit K. Singh, AOR (NP)
Mr. Rakesh Uttamchandra Upadhyay, AOR (NP)
Mr. Balraj Dewan, AOR (NP)

UPON hearing the counsel the Court made the following
O R D E R

None appears for the respondents.

List the matters after two weeks.

**(DEEPAK SINGH)
COURT MASTER (SH)**

**(R.S. NARAYANAN)
COURT MASTER (NSH)**